IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ADDITIONAL BENCH, BANGALORE

ORDER SHEET
Application No 1756 of 1986

Applicant

Respondent

Advocate for Applicant

Advocate for Respondent

Date	Office Notes		Orders of Tribunal		
			Shri Ramesh Rao, learned counsel for the applicant files a Memo that the applicant desires to withdraw the application. Permission sought for is granted. Application is rejected as withdrawn. In the circumstances of the case, we direct the parties to bear the costs. (L.H.A.REGO) (K.S.PUTTASWAMY) Member(A) Vice-Chairman 29.10.86 29.10.86		
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Date	Office Notes		Orders of Tribunal		
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